Name of the Corporate Debtor: Gulam Mustafa Enterprises Private Limited; Date of Commencement of CIRP; 29-02-2024; List of Creditors as on: 01-05-2024; Name of IP: Mr. Balakrishnan Venkatachalam; Process Number: 1; Last 5 digitof registration number: 10458

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	77	318211580						318211580	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	20910200485					206271511	20703928974	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	144594969						144594969	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	309406187						309406187	Annexure 9
Total		95	21682413221			100.00		206271511	21476141710	